COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

DFR NO. 4003 OF 2016

Dated: 16th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Asian Concretes and Cement (P) Ltd. & Ors.Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Himanshi Andley

ORDER

The learned counsel for the appellant is stated to be in some personal difficulty.

List the matter on <u>17.08.2017</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

pr/kt